

OA 718/93

Dated: 24.9.93

Shri M.S. Ramamurthy, counsel for the applicant. Shri N.K. Srinivasan is stated to be not well.

Adjourned to 8.10.93 for hearing on admission.

L.S.
(Lakshmi Swaminathan) (M.Y. Priolkar)

NS

OA.NO. 718/93

Dated: 8.10.93

Shri Ramesh Ramamurthy for the applicant. Shri N.K. Srinivasan for the respondents.

Shri Ramamurthy states that the applicant has been granted the relief which he is claiming and that he does not wish to proceed with the application. The application is dismissed for want of prosecution. M.P. is disposed of.

Q
(M.Y. PRIOLKAR)
M (A)

W
(M.S. DESHPANDE)
V.C.

At 8/10/93
order/Judgement despatched
to Appellant/Respondent(s)
on 27/10/93

8/10/93